

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4803**  
TO BE ANSWERED ON 30.03.2017

**PMGSY**

**4803. DR. KIRIT SOMAIYA:**  
**SHRI PANKAJ CHAUDHARY:**  
**SHRI PARVESH SAHIB SINGH:**  
**SHRI K. PARASURAMAN:**  
**SHRIMATI POONAMBEN MAADAM:**  
**SHRI GODSE HEMANT TUKARAM:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the target fixed and the length of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year, State/ UT-wise;
- (b) the reasons for non-achieving of targets in some States and for delays in construction of roads, State/UT-wise;
- (c) the funds allocated, released and the expenditure incurred under the scheme during the period, State/UT-wise;
- (d) the steps being taken for timely construction of roads so as to achieve the annual targets, State/UT-wise; and
- (e) the number of villages still to be connected and the timeframe fixed for connecting all such rural habitations with all weather roads, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) : 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Central Government to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the Core Network. State-wise and year-wise details of targets fixed and the length of roads constructed under PMGSY (upto February, 2017) are at **Annexure-I**.

(b) : Some of the reasons reported by the States for delay in construction of rural roads are as under:

- i. Inadequate capacity of the Programme Implementation Units (PIUs).
- ii. Some of the construction materials, such as cement, steel, bitumen, machinery, personnel handle machinery etc. are not locally available.
- iii. Lack of contracting capacity as well as non-availability of basic road making equipments such as road roller, crushing plants, dumper/dipper and trucks.
- iv. Non-availability of land or the land falling under forest areas.
- v. Law and order problem in some parts of the States.

(c) : State-wise and year-wise details of funds released by the Ministry under PMGSY and the expenditure reported by the States are at **Annexure II**.

(d) & (e) : PMGSY is regularly monitored by way of obtaining monthly, quarterly, half-yearly and yearly progress reports from the States. Issue of slow progress is also reviewed during Regional Review Meetings (RRM), Pre-empowered Committee and Empowered Committee Meetings with the States. State-wise details of eligible habitations, cleared and connected (upto February, 2017) under PMGSY are at **Annexure-III**. For accelerated execution of PMGSY, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to substantially achieve the target of the Scheme by March, 2019. The fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and the States for all States except for 8 North Eastern and 3 Himalayan States for which it is be 90:10.

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## Annexure-I

Annexure referred to in point (a) of Lok Sabha unstarred Q.No. 4803 due for answer on 30.03.2017

Length Targets &amp; Achievement under PMGSY during 2013-14/2014-15/2015-16 /2016-17

S.no	State	Length (Km)		Length (Km)		Length (Km)		Length (Km)	
		Target for 2013-14	Length completed	Target for 2014-15	Length completed	Target for 2015-16	Length completed	Target for 2016-17	Length completed (upto Feb. 17)
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	475	191.58	514	595.13	600	849.73	1350	650.53
2	Arunachal Pradesh	340	489.04	450	546.58	511	512.67	650	1379.69
3	Assam	650	957.96	720	869.81	810	477.63	750	855.44
4	Bihar	3840	3164	2900	3631.92	4000	3730.08	6540	5587.57
5	Chattisgarh	1900	1292.05	620	2648.14	1950	1859.48	2750	840.34
6	Goa *	0	0.00	-	0.00	0	0.00	0	0.00
7	Gujarat	200	896.29	990	1892.16	2000	1670.68	400*	123.50
8	Haryana	30	3.28	355	633.39	390	318.99	52	59.98
9	Himachal Pradesh	550	134.49	260	484.96	650	755.31	500	1231.20
10	Jammu & Kashmir	1285	891.79	750	934.66	975	488.11	1050	1709.77
11	Jharkhand	1880	1030.73	703	1750.32	1340	1346.24	3000	2630.64
12	Karnataka	90	211.43	650	627.68	715	831.23	800	739.25
13	Kerala	240	192.46	348	345.74	310	363.94	430	267.48
14	Madhya Pradesh	3350	3006.27	2100	5180.92	4433	4453.23	6200**	4492.36
15	Maharashtra	440	448.88	550	499.97	780	892.13	1900	1203.67
16	Manipur	160	533.12	236	300.01	390	543.82	790	1411.81

17	Meghalaya	40	23.68	105	44.59	130	193.29	400	309.32
18	Mizoram	50	77.28	115	48.60	104	136.54	200	132.36
19	Nagaland	190	293.20	160	215.30	175	129.00	150	391.50
20	Odisha	3460	3063.22	2400	3842.68	3055	3779.98	6200	4909.48
21	Punjab	340	730.38	650	737.46	650	545.00	450	551.43
22	Rajasthan	1580	2290.31	1550	3233.33	2600	2420.75	3000	1922.59
23	Sikkim	175	99.36	100	120.92	156	344.50	150	222.10
24	Tamil Nadu	685	747.94	379	1965.28	1200	318.38	800	771.13
25	Tripura	170	291.46	250	239.42	250	352.12	400	391.33
26	Uttar Pradesh	2320	1109.79	1445	2000.34	2500	5032.15	3900	2943.96
27	Uttarakhand	500	405.16	625	714.62	900	1191.06	1000	1744.93
28	West Bengal	2010	2741.38	1850	2232.88	1750	2398.48	4100	2153.84
29	Telangana					325	514.83	900	383.17
Grand Total		26950	25316.39	21775	36336.81	33649	36449.33	42212	40010.37

## Annexure referred to in point (c) of Lok Sabha unstarred Q.No. 4803 due for answer on 30.03.2017

## Allocation, Release &amp; Expenditure under PMGSY during 2013-14/2014-15/2015-16 /2016-17

Rs in crore

S.No.	State	2013-14		2014-15		2015-16		2016-17		
		Allocation/ Release	Expenditure	Allocation/Release	Expenditure	Allocation/Release	Expenditure	Central Allocation	Release (upto 23.3.2017)	Expenditure (upto February, 2017)
1	Andhra Pradesh	5.00	152.56	32.98	331.13	379.20	433.22	197.60	197.59	199.34
2	Arunachal Pradesh	8.00	249.36	345.92	365.93	375.00	391.28	205.90	205.92	322.11
3	Assam	240.49	699.01	316.07	553.91	347.82	475.61	402.00	402.00	216.91
4	Bihar	850.83	1844.95	1548.16	2274.00	2781.00	1780.00	3000.00	2866.95	2693.51
5	Chattisgarh	0.00	713.58	270.75	925.20	498.00	765.66	534.00	449.81	292.30
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	519.24	477.40	418.77	693.51	474.10	803.61	31.00	31.04	40.42
8	Haryana	0.00	8.19	218.96	383.81	304.69	320.49	23.76	23.76	57.65
9	Himachal Pradesh	0.00	148.13	99.40	215.01	268.40	315.88	310.00	310.00	186.02
10	Jammu & Kashmir	523.24	534.01	416.60	422.73	488.00	258.39	756.00	392.61	0.00
11	Jharkhand	21.86	539.55	249.48	785.02	864.99	552.44	868.00	819.59	419.17
12	Karnataka	5.00	7.68	237.00	437.93	140.80	279.28	260.00	260.00	291.81
13	Kerala	1.50	121.15	151.41	190.59	151.00	193.05	180.00	179.45	205.76
14	Madhya Pradesh	615.00	1393.07	708.00	1697.99	1122.00	1809.08	1678.00	1696.42	1195.57
15	Maharashtra	0.00	383.50	212.53	540.37	553.30	622.66	606.00	606.00	480.07
16	Manipur	4.03	139.67	100.00	173.94	299.80	284.70	396.00	393.21	191.71
17	Meghalaya	0.00	37.70	62.56	83.24	150.70	119.31	206.00	206.09	154.21
18	Mizoram	0.00	26.60	54.74	72.35	50.90	44.11	93.00	93.36	74.07
19	Nagaland	0.00	77.45	58.99	50.47	4.00	30.42	8.05	8.05	2.08
20	Odisha	758.92	1605.72	1051.50	1678.08	1382.70	1900.41	1650.00	1620.58	1302.26
21	Punjab	117.68	295.61	310.21	285.03	221.10	236.52	135.00	135.00	196.26
22	Rajasthan	427.06	718.35	425.66	649.97	559.90	776.33	566.00	559.41	415.36
23	Sikkim	1.97	90.57	94.59	94.50	68.60	121.01	123.95	123.95	75.20
24	Tamil Nadu	343.48	383.39	239.65	580.72	205.00	194.52	254.00	254.00	0.00
25	Telangana	-		0.88	93.96	273.73	281.61	146.00	146.03	8.78
26	Tripura	98.83	232.76	187.36	322.83	274.83	253.05	447.00	392.27	900.57
27	Uttar Pradesh	511.93	824.25	638.70	1002.26	1110.35	1083.39	998.00	984.34	315.36
28	Uttarakhand	0.00	260.64	314.92	439.08	409.19	466.46	529.00	529.35	753.54
29	West Bengal	306.17	1130.44	1193.80	1414.20	1427.58	1259.84	1356.00	669.18	157.71
	<b>Total</b>	<b>5360.24</b>	<b>13095.29</b>	<b>9959.58</b>	<b>16663.97</b>	<b>15186.68</b>	<b>16052.18</b>	<b>15960.26</b>	<b>14555.93</b>	<b>11147.76</b>

**Annexure - III**

Annexure referred to in point (c) of Lok Sabha unstarred Q.No. 4803 due for answer on 30.03.2017

**Habitations Cleared & Connected under PMGSY upto Feb.17**

S. No.	State(s)	Eligible Habitations	Habitations cleared upto Feb 17	Habitations connected upto 'Feb 17
1	2	3	4	5
1	Andhra Pradesh	1591	1181	1051
2	Arunachal Pradesh	438	463	368
3	Assam	16026	10217	8980
4	Bihar	35496	29439	18145
5	Chhattisgarh	11108	10133	8873
6	Goa	20	2	2
7	Gujarat	3077	3059	3021
8	Haryana	1	1	1
9	Himachal Pradesh	3124	2232	2053
10	Jammu & Kashmir	2504	2202	1469
11	Jharkhand	13375	9103	6492
12	Karnataka	297	297	295
13	Kerala	435	435	380
14	Madhya Pradesh	18429	18003	14807
15	Maharashtra	1516	1321	1283
16	Manipur	654	549	420
17	Meghalaya	702	475	222
18	Mizoram	252	183	157
19	Nagaland	110	93	94
20	Odisha	17901	14766	12192
21	Punjab	397	390	390
22	Rajasthan	16570	16530	13734
23	Sikkim	366	344	282
24	Tamil Nadu	2004	1986	1951
25	Telangana	934	771	608
26	Tripura	1916	1898	1761
27	Uttar Pradesh	13452	11623	11228
28	Uttarakhand	2233	1299	861
29	West Bengal	18671	17535	12408
<b>Grand Total:</b>		<b>183599</b>	<b>156530</b>	<b>123528</b>